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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 79/BB/ 2017	-	For hearing	230/ 232	Sudharshan Maini Precision Products Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. K. Padde
9448089774

R. J. Rose

S. Prakash

PCS for petitioner is present. He has reported that he has complied with the directions of the Tribunal dated 01.12.2017 and has filed compliance memo along with annexures in the Registry.

Perused the memo and annexures. Await reports from RD, ROC, OL and Income tax department.

List it on 05.02.2018

MEMBER (T)

MEMBER (J)